

U.S. Loan for Technical Institutes

533. Shri Yashpal Singh: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2627 on the 30th November, 1966 and state the progress so far made in the negotiations for a loan from the Government of U.S.A. to meet the requirements of technical institutes in respect of procurement of equipments manufactured in that country?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad): The United States Agency for International Development has authorised a loan of \$ 12 million for procurement of equipment etc. from the U.S.A. The draft loan agreement is being discussed with the U.S. authorities.

Levy on Industry for Financing Technical Education

534. Shri Yashpal Singh: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2624 on the 30th November, 1966 and state—

(a) whether the recommendation regarding the levy on industry to raise funds for financing technical education has since been considered by Government; and

(b) if so, the decision taken thereon?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad): (a) No, Sir.

(b) Does not arise.

Theft of Cars and Scooters in Delhi

535. Shri Yashpal Singh:
Shri Hukam Chand
Kachhavaitya:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that cases of theft of cars and scooters have con-

siderably increased in the capital during the last three months;

(b) the number of cars/scooters stolen during this period;

(c) the steps taken to check this menace; and

(d) the number of persons arrested in this connection?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). While there has been some increase in the cases of car thefts, the number of scooter thefts has gone down appreciably during the period from 1st December, 1966 to 28th February, 1967 as compared with the corresponding periods of 1965 and 1966. The relevant statistics are given below:—

Period	No. of cars stolen	No. of Scooters stolen
1-12-65 to 28-2-66 .	30	47
1-12-66 to 28-2-67 .	36	36

(c) The following steps have been taken to deal with the problem of motor vehicles/scooter thefts:—

(i) The Auto-theft Squad in the Crime Branch of Delhi C.I.D. has been dealing with cases of car thefts since April, 1963. This Squad functions under overall supervision of a Dy Supdt of Police of the Crime Branch and work round-the-clock. As soon as a car theft is reported at a police station or to the Police Control Room, information is passed on immediately to the officers of the Squad who take up investigations. Cases of scooter thefts and thefts of other automobiles are handled in each of the three police districts by a specially earmarked staff.

(ii) Plain clothed men have been detailed in the affected areas.

to detect the culprits and also to lay traps.

(iii) Division officers and beat constables of the affected police stations have been instructed to be vigilant.

(iv) Surveillance over the movements of the previous convicts and suspects in car/scooter thefts is being maintained by the Crime Branch with the help of local police.

(v) Intelligence is collected through persons dealing in auto parts and other sources.

(vi) The Delhi Police are in touch with their counterparts in Bombay and Calcutta, for purposes of investigation.

(d) 14 persons have been arrested in car thefts cases and 13 persons in scooter theft cases reported to the police during the period 1st December, 1966 to 28th February 1967.

Employment of Educated and Trained Women

536. Shri S. C. Samanta: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government's attention has been drawn to the statement made by Smt. Durgabai Deshmukh at the meeting of the National Council for Women's Education held on the 8th March, 1967 in New Delhi that 15 lakhs of educated and trained women were sitting idle;

(b) if so, the reaction of Government thereto;

(c) whether it is also a fact that women, who are trained in the polytechnics are also not finding any employment; and

(d) if so, the steps taken to provide full employment to trained and educated women?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) No.

(b) Does not arise.

(c) No country-wide survey in this regard has been made.

(d) The various development schemes in the Five Year Plans are expected to lead to larger employment opportunities for the educated and trained persons including women.

Hindi Classes conducted by the Home Ministry

537. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the number of persons joining Hindi Classes conducted by his Ministry has decreased; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir. The number of trainees, which had decreased from 40,500 in October, 1965 to 26,500 in July, 1966 has since then gone up again to 34,500 in October, 1966 for which latest figures are available.

(b) Does not arise.

Explosion of Cracker in Regal Park, New Delhi

538. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether a man was arrested on the 27th February, 1967 for cracker explosion in Regal Park, New Delhi where a Jan Sangh Rally was being held;

(b) whether enquiries in to the matter have been completed; and

(c) if so, the action taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) The investigation is in progress

(c) Does not arise.